

**THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA):**

(a) The following quantity of sugar is available at present in the port godowns at Bombay, Madras and Vishakapatnam:—

Bombay . . . . .	11592 MT
Madras . . . . .	5142 MT
Vishakapatnam . . . . .	17525 MT
<hr/>	
Total . . . . .	34259 MT

(b) The above quantity of sugar was shifted from the mills' godowns during the year 1976-77 for shipments abroad, but, pending finalisation of the sugar export policy for 1977-78, it has not been possible to ship these stocks.

**Export and Import of Pureline Poultry Stock**

4466. DR. VASANT KUMAR PANDIT: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether some poultry hatcheries in the country had imported pureline breeding stocks on the condition that they will export ten per cent of their product;

(b) if so, the names of these poultry hatcheries and the quantity and value of stock exported by them during the last four years; and

(c) the current policy of the Government regarding import and export of pureline poultry stock?

**THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA):** (a) and (b). Information is being collected and would be laid on the table of the House.

(c) (i) The current Actual User policy for import of breeding Poultry stock is as under:—

Applications for import of ducks, turkeys etc., and pureline poultry stocks, including hatching eggs will be considered by the Chief Controller of Imports and Exports, New Delhi, on the recommendations of Ministry of Agriculture & Irrigation (Deptt. of Agriculture), New Delhi.

(ii) The import policy for Registered Exporters is as under:—

Import of breeding stocks and vaccines for poultry would be allowed against export of live chicks and hatching eggs, and on the recommendation of the Ministry of Agriculture & Irrigation (Deptt. of Agriculture), New Delhi.

(iii) There is no control on the export of pureline poultry stock.

**Representation from All India P & T and Central Government Pensioners' Association**

4467. SHRI AHSAN JAFRI: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether any representation has been received by his Ministry from the Secretary-General All India Posts and Telegraph and other Central Government Pensioners' Association, Poona regarding the continuance of the Children's Education Allowance and re-imbusement of tuition fees towards of the pensioners of the Central Government; and

(b) if so, what action has been taken and what will be the policy of Government in this regard?

**THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL):** (a) Yes, Sir.

(b) These concessions are in the nature of fringe benefits admissible only to the Central Government employees during service and it is not

ossible to extend them to wards of ensioners.

### **Credit Facilities under Priority Sector**

4468. SHRI DHARMA VIR VASISHT: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) the credit facilities under 'Priority Sector' basis, offered or received by the neglected section consisting of small and marginal farmers, hand cart pullers, horse and bullock carts, rickshaw pullers, tailors, barbers, dhobis, pan-bidi vendors and other self-employed categories of workers—trade-wise during the first quarter of 1977-78; and

(b) the difficulty if any faced in making available such credits to genuine applicants and steps proposed to be taken to overcome the same?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) The present system of data collection in the public sector banks provides for compilation of statistics in respect of advances to small borrowers in such broad categories as 'Agriculture', 'Small Scale Industries', 'Professional and self Employment', 'Road and Water Transport operators' and 'Small business and Retail Trade', etc. Advances to small and marginal farmers, hand cart pullers, Horse and bullock carts, rickshaw pullers, tailors, barbers, dhobis, pan-bidi vendors and other self-employed workers will figure under these broad heads. The latest available data relating to advances to these broad categories, which constitute priority sector, for the period ending December, 1976 are set out in the attached Statement.

(b) To mitigate difficulties faced by small borrowers in obtaining advances from banks, instructions have been issued for the expeditious disposal of loan applications. Banks are expect-

ed to dispose of loan applications involving credit limits upto Rs. 10,000/- within three to four weeks and those of higher amounts within a period of three months. Besides, the application forms have been simplified and are being printed in regional languages. Assistance is also provided by the banks to small borrowers in the matter of filling up forms. Some of the banks are also providing consultancy service to small entrepreneurs and have posted Development Officers in the field to assist the weaker sections of society in obtaining institutional finance.

### **Statement**

*Public Sector Banks Advances to Priority Sectors as on December 1976*

*(Amount in Rs. lakhs)*

<i>Category</i>	<i>Amount</i>	<i>No. of Accounts</i>
Agriculture . . .	1,22,922	44,00,870
Small Scale Industries	1,27,422	3,83,696
Road & Water Transport Operators .	23,645	1,43,977
Retail Trade and Small Business . . .	22,190	8,04,850
Professionals and Self-employed persons	6,871	4,60,177
Education . . .	587	26,075
<b>Total . . .</b>	<b>3,03,637</b>	<b>62,19,645</b>

*(Figures provisional)*

### **Export of Indian Power Equipments for Malaysia**

4469. SHRI DHARMA VIR VASISHT: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state the prospect of more sales of Indian power equipments for Malaysia together with the total investments by our companies until the end of the year 1973-74?